

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.01.2025

ORDER NO. 18 of 2025

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** from **30.01.2025** to **31.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
from 30.01.2025 to 31.01.2025	Mr. S. K. Mohanty, Hon'ble Member(Judicial)	Additional Single Member cases.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2025

ORDER NO. 19 of 2025


Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** on **07.02.2025, 14.02.2025, 21.02.2025** and **28.02.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 07.02.2025, 14.02.2025, 21.02.2025 and 28.02.2025 at 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these days the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters.
2. On 07.02.2025 and 14.02.2025 Service Tax Division Bench matters will be heard by Dr. Rachna Gupta, Hon'ble Member (J) and Ms. Hemambika R. Priya, Hon'ble Member (T). On 21.02.2025 and 28.02.2025 the Service Tax Division Bench matters will be heard by Ms. Binu Tamta, Hon'ble Member (J) and Ms. Hemambika R. Priya, Hon'ble Member (T).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.01.2025

ORDER NO. 20 of 2025

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for CESTAT, New Delhi from **03.02.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.02.2025 to 28.02.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 03.02.2025 to 14.02.2025	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 17.02.2025 to 28.02.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,



(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar